

Title: Need to release Rs.3,600 crore to the Government of Tamil Nadu to overcome financial crisis.

SHRI M. CHINNASAMY (KARUR): Sir, I wish to bring to the notice of the Government, the request of the Government of Tamil Nadu to remove the 'Blanket Curbs' on borrowing from financial institutions and open market for developmental projects in Tamil Nadu.

The Government of Tamil Nadu has announced various welfare schemes for poor, downtrodden and socially weaker sections of the State. One of the schemes is waiver of interest on loans to the farmers to the tune of Rs.311 crore. The State is reeling under severe drought. The State is in a severe financial crisis. The Government has requested for Rs.3,600 crore as one-time 'Special package' to tide over the present financial crisis.

Therefore, I urge upon the Government through this House to come forward to release Rs.3,600 crore immediately to Tamil Nadu to relieve the State from the present financial crisis.

MR. CHAIRMAN : Hon. Parliamentary Affairs Minister, may kindly convey the request of the Government of Tamil Nadu to the Government of India.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, only the Chair can speak during Matters under Rule 377. The Members cannot read more than the approved text.

SHRI M. CHINNASAMY : No, Sir, my request is that the Minister of Parliamentary Affairs should convey it to the Prime Minister.

MR. CHAIRMAN: He will convey.